

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

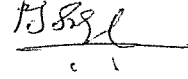
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1083/IB/2018
NAME OF THE PETITIONER(S) : Annai wind farms India Pvt ltd
NAME OF THE RESPONDENT(S) : Sri Karunambigai Mills pvt ltd
UNDER SECTION : 9 rule 6

S.No.	Name (in Capital)	Represented by	Signature
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1) P. J. SRI CAMESH

for Petitioner



2) P. H. Arvindh Pandian-
Sr. Counsel.
for Sandeep Kumar.

for
Corporate Debtor



ORDER

Counsel for both the parties are present. Counsel for Respondent/Corporate Debtor present and filed counter and furnish copy of the counter to the other side. Heard submissions made by both sides. **Order is reserved.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(CH. MOHD SHARIEF TARIQ)
Member (Judicial)